

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Sai Vihari
M. Harishanker Mari
E. M. A. K. U. M. A. N.

Counsel for
Petitioner
Rep for R 5

Sai Vihari
D. M. A. N.

2. Alagu Goutham. M

Counsel for
R₁ to R₄

Alagu Goutham. M

ORDER

Counsel for Petitioner present. Counsel for R1 to R4 and R5 present. Counsel for Respondents are directed to file counter to the amended CP filed by the Petitioner. Put up on **15.12.2017 at 10.30 A.M.**

-sd-
MEMBER (JUDICIAL)

ghk